

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

411  
CP/TCP/CSP/CSA/TCSP/TCSA/NO. 411 / (MAH)/2017


CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Ankita Prathishtha Co  
m/s maharadi Trading Pvt Ltd

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sethi	Advocate	

**ORDER**

**C.S.A. No. 411/230-232/NCLT/MB/MAH/2017**

1. Learned Advocate Mr. Hemant Sethi, Present for Applicant.
2. The Chartered Accountant M/s. S.U. Buch & Company has been appointed to assist  
OL, Mumbai for Remuneration of ₹ 35,000/- (Rupees Thirty-five thousand only).
3. The application is allowed, vide separate order.

Dated: **13.04.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**